

to state whether it is a fact that considerable volume of goods arriving in Calcutta Port bound for Assam do come by steamer?

(b) Is it also a fact that goods from Assam go to Calcutta by steamer and not by rail link?

(c) Is it a fact that the steamer freight is higher than the Railway freight?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes. During 1950-51 the all rail borne traffic constituted 31 per cent. of the imports into Assam and 40 per cent. of the exports from Assam. The balance moved either by rail-cum-river route or all-water route.

(c) Yes, in some cases.

TELEPHONIC CONNECTIONS

275. Shri L. N. Mishra: Will the Minister of Communications be pleased to state:

(a) the places where telephonic connections are proposed to be provided in Bihar in the near future; and

(b) the progress made in each case?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Telephone exchange at Daltonganj and Public Call Offices at Sitamarhi, Madhubani, Jainagar, Saharsa and Jarmundih.

(b) Daltonganj and Jarmundih	} The works are in progress.
Sitamarhi Madhubani Saharsa Jainagar	
	} Arrangements for commencing the works are being made.

All of these works are expected to be completed before the end of the current financial year.

TECHNICAL ASSISTANCE SCHEME (FELLOWSHIPS)

276. Shri Bansal: Will the Minister of Labour be pleased to state:

(a) the number of fellowships and scholarships offered to India so far under the Technical Assistance Scheme and any other scheme of the International Labour Organisation;

(b) the number of applications received and the actual number of per-

sons selected from each of the following categories of persons:—

(i) Central and State Government employees; and

(ii) Private organisations and individuals; and

(c) what is the machinery for screening the applications and selecting the candidates?

The Minister of Labour (Shri V. V. Giri): (a) In all 8 fellowships have so far been awarded under the I.L.O. fellowships programmes.

(b) Thirty two applications were received from the Central and State Government servants and sixty applications were received from individuals and through the organisations of employees and employers. Two Government servants, two employees of the Employees' State Insurance Corporation and four nominees of workers' and employers' organisations were selected.

(c) For fellowships awarded by the I.L.O. under its regular programme of technical assistance selection is made by a selection committee consisting of representatives of Government, Employers and Workers. For fellowships under the Expanded Programme of Technical Assistance which are linked to specific projects, no special machinery has been established for the screening of applicants. Screening is done in the Ministry of Labour on the basis of the following criteria—

(i) The relative need for obtaining training facilities and the benefits which are likely to accrue from such training.

(ii) The relative ability of the candidate to benefit from training in a foreign country.

(iii) The relationship of the candidates' present work with the training.

(iv) The prospects of candidates utilising the training undergone for the good of the country.

It may also be mentioned that as a rule the Ministry of Labour entertain applications only on the recommendations of Government and employers' and workers' organisations, and the selection of the candidates is made with the express approval of the Labour Minister.